

received from the company is under discussion with them.

#### OIL POTENTIAL OF CAMBAY OIL FIELDS

\*U6. SHRI DAHYABHAI V. PATEL: Will the Minister of MINES AND FUEL be pleased to state whether Government have revised its views regarding the quantity of oil potential of the Cambay oil fields?

TOT MINISTER OF MINES AND FUEL (SHRI K. D. MALAVIYA): No, Sir. Due to stratigraphic and structural complications in the Cam-bay area it had not been possible earlier to make a final assessment of the potentialities of this structure. The question of revision, therefore, does not arise.

#### ROYALTY ON ASSAM OIL

•Iff, SHRI ARJUN ARORA: Will the Minister of MINES AND FUEL be pleased to state:

(a) whether any decision has been arrived at with regard to oil royalty to be paid to Assam Government by Oil India Limited;

(b) if so, what is the rate of royalty agreed upon; and

(c) what is the rate of sales tax on crude oil in (i) Assam and (ii) Gujarat?

THE MINISTER OF MINES AND FUEL (SHRI K. D. MALAVIYA): (a). No, Sir.

(b) Does not arise.

(c) The rate of sales tax in Assam on crude oil is 1 nP. per litre from April 1960. The rate of sales tax in Gujarat is 7 per cent, of the sale price of crude oil within the State and 1 per cent, of the sale price in the case of inter-State trade.

#### CUT IN U.S.A. AID TO INDIA

\*118. SHRI ARJUN ARORA: Will the Minister of FINANCE be pleased to state:

(a) whether the United States Senate has voted a 25 per cent cut in American aid to India;

(b) if so, the manner in which the cut will affect the Third Plan; and

(c) the steps being taken by Government to meet the situation created by the decision of the United States Senate?

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRIMATI TARKESHWARI SINHA): (a) A recommendation to this effect had been made by the U.S. Senate Committee on Foreign Relations at one of its earlier meetings. Since then, this Committee had at a subsequent meeting recommended that there should be no cut but that the aid to India for U. S. fiscal year 1963 should not exceed that for U.S. fiscal year 1962.

(b) and (c) Do not arise.

#### WAGES OF WORKERS IN STEEL PLANTS

\*119. SHRI NIREN . GHOSH: Will the Minister of STEEL AND HEAVY INDUSTRIES be pleased to state:

(a) whether the average level of wages of workers in the three public sector steel plants is about 50 per cent, less than what obtains in the steel plants in private sector; and

(b) if so, whether Government propose to give any interim relief to the workers pending the recommendations of the Steel Wage Board.

THE MINISTER OF STEEL AND HEAVY INDUSTRIES (SHRI C. SUBRAMANIAM) : (a) and (b) (i) Minima of Hindustan Steel Limited Scales of pay are in some cases less than those given in Tata Iron and Steel Company. In some cases, they are higher.

(ii) The Steel Wage Board is going into the question of emoluments in the Steel Industry. There is at present no proposal to give any interim relief.